GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE LOK SABHA UNSTARRED QUESTION NO. 711

TO BE ANSWERED ON MONDAY, THE 12th DECEMBER, 2022

AGRAHAYANA 21, 1944 (SAKA)

Cases registered by ED against Public Representatives

711. SHRIMATI MALA ROY:

Will the Minister of FINANCE be pleased to state:

(a) the details of Members of Parliament, Members of Legislative Assemblies and Members of Legislative Councils against whom cases have been registered by the Enforcement Directorate (ED) during each of the last five years, State/UT-wise and party-wise; and

(b) the conviction rate in these cases registered by the ED?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) ED takes up the cases for investigation based on credible evidence/material and does not distinguish cases based on political affiliations or status of the accused. Thus, no such data is maintained.

(b) Not applicable in view of above.
